Supplementary Cause List Sr. No.1

### HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

**EMG-LPA No.2/2020** 

EMG-CM No.4/2020

(Through Video Conferencing from Jammu)

**Rakesh Kumar Choudhary** 

.....Appellant

Through:- Mr. Vikram Sharma, Advocate

(On Video Conferencing from High Court at

Jammu

Mr. Sunil Sethi, Sr. Advocate (on Video Conference from High Court at

Jammu)

V/s

Union Territory of J&K and Others

....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

EMG-LPA No.41-A/2020

EMG-CM No.9/2020

(Through Video Conferencing from

Srinagar)

M/s Usman Construction and others

.....Appellant

Through: - Mr. Altaf Naik, Sr. Advocate

(On Video Conference from High Court at

Srinagar)

V/s

**Union Territory of J&K and Others** 

....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

EMG-LPA No.50-A/2020 in OWP no.477/2019

EMG-CM No.10-A/2020

EMG-CM No.11-A/2020

EMG-CM No.12-A/2020

(Through Video Conferencing from

Srinagar)

M/s Mohammad Ashore and others

.....Appellant

Through:- Mr. Javaid Iqbal, Advocate

(On Video Conference from High Court at

Srinagar)

V/s

## **Commissioner/Secretary to Government and Another**

....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG
(On Video Conferencing from High Court at

#### HON'BLE THE CHIEF JUSTICE

(On Video Conference from High Court at Jammu)

**Coram:** 

#### HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

(On Video Conference from High Court at Jammu)

### ORDER 27.05.2020

# EMG-LPA No.2/2020, EMG-LPA No. 41-A/2020 & EMG-LPA no. 50-A/2020

Arguments of Mr. Altaf Naik, learned senior counsel are concluded.

Heard Mr. Z. A. Shah, learned senior counsel and also Mr. Javaid Iqbal in part.

On request, list for continuation of arguments on 28<sup>th</sup> May 2020 at 11.30 a.m.

(SANJAY DHAR) (GITA MITTAL)
JUDGE CHIEF JUSTICE

Jammu 27.05.2020 Raj Kumar